

(2) (3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A.No.155/96  
M.A. No.149/96

Date of decision 24-1-1996

Hon'ble Shri N.V.Krishnan, Acting Chairman  
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

1. Shri Amitabh Ghai,  
s/o Lt.Sh.Yogender Lal Ghai,  
C-48/73, Pkt.13, Janakpuri,  
New Delhi.
2. Sh. Budh Prakash,  
s/o Lt.Shri Hiralal,  
D-1st/98, Madangir, New Delhi.
3. Sh. Rajesh Kumar Arora,  
s/o Sh.O.P.Arora,  
I-214, Sarojini Nagar,  
New Delhi.
4. Sh. Manoj Bhatia,  
s/o Sh.B.S. Bhatia,  
UU-47, Vishakha Enclave,  
Pitampura, Delhi.

... Applicants

(By Advocate : None )

Vs.

Staff Selection Commission  
through its Chairman,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi.

... Respondent

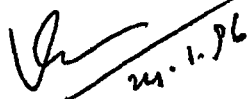
(By Advocate None )

O R D E R (ORAL )

(Hon'ble Shri N.V. Krishnan, Acting Chairman )

Neither the applicant No.1 nor the applicant No.2  
in respect of whom the application is to be considered is  
present today though called twice. They were required to  
file an affidavit in respect of averments made by them.  
Since none is present, we dismiss this application in  
default.

(Smt.Lakshmi Swaminathan)  
Member (J)

  
(N.V.Krishnan )  
Acting Chairman

sk